

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

CP/200(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **JAYABEN SHANTILAL DOSHI V/s**
RONAK DYEING LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013.

ORDER

1. Mr. Naresh Jain, Advocate a/w Rajneesh Jaiswal, Advocate a/w Ms. Smita Thakur, Advocate appeared for the Petitioner.
2. Mr. Prateek Seksaria, Senior Counsel a/w Mr. Shyam Kapadia, Ms. Neha Naik, Isha Patil, Advocate i/b Phoenix Legal appeared for the Respondent no. 1 to 5.
3. Adv. Sanket Singh a/w Adv. Iyanah Parbhoo i/b Meraki Chambers appeared for the Respondent no. 6.
4. Principal Bench has passed an order transferring the connected Company petition No. 199/2023 & 201/2023 to this Bench.
5. List all three petitions on **13.05.2024** for hearing at 2:30 p.m.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)